

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1	IA 262/18 in DFR No. 26/18 (IA 262/18 – Delay in filing)	Jaipur Vidyut Vitran Nigam Ltd. & Ors. Vs. Central Electricity Regulatory Commission & Ors.	26/2018 Dated 03/01/2018	09/02/2018		05/03/2018 Court -II
2	IA 264/18 in DFR No. 21/18 (IA 264/18 – Delay in filing)	Jaipur Vidyut Vitran Nigam Ltd. & Ors. Vs. Central Electricity Regulatory Commission & Ors.	21/2018 Dated 03/01/2018	09/02/2018	Anand K Ganesan for R-2	05/03/2018 Court -II
3	IA 269/18 in DFR No. 170/18 (IA 269/18 – Delay in filing)	BSES Rajdhani Power Ltd & Anr. Vs. Pragati Power Corporation Ltd. & Anr.	170/2018 Dated 15/01/2018	13/02/2018		06/03/2018 Court -II
4.	IA 279/18 in DFR No. 169/18 (IA 279/18 – Delay in filing)	BSES Rajdhani Power Ltd. & Anr. Vs. Indraprastha Power Generation Company Ltd. & Anr.	169/2018 Dated 15/01/2018	13/02/2018		06/03/2018 Court -II
5.	A No. 47/18	Damodar Valley Corporation Vs. West Bengal Electricity Regulatory Commission.	331/2018 Dated 24/01/2018	15/02/2018		07/03/2018 Court -II
6.	IA 282/18 & IA 281/18 in DFR No 392/18 (IA 282/18 – Leave to file the appeal & IA 281/18 – Delay in filing)	M/s SD Bansal Iron and Steel Private Limited & Ors. Vs. Madhya Pradesh Electricity Regulatory Commission & Ors.	392/18 Dated 30/01/2018	16/02/2018		07/03/2018 Court - II

By Order
Sd/-
Dy. Registrar

Dated: 22/02/2018